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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,  
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.130/BB/2018	For admission	Sec 9 of I&B code	M/s RDC Concrete (India) Pvt Ltd	Markos & Co.,	M/s Maxworth Reality India Ltd	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

7 RICAB CHAND  
(9820603091)

Petitioner



PETITIONER/s :

RESPONDENT/s : Vinay Keerthi M.

**ORDER**

Heard Shri.Ricab Chand Learned Counsel for the Petitioner and Shri.Vinay Keerthi Learned counsel for the Respondent.

The Learned Counsel accepts the notice for the Corporate Debtor and requested two week time. At the request post the case for admission on 09.08.2018.

  
MEMBER (T)

  
MEMBER(J)